

Filing no.B.A.-8239/2020

Satyam Narayan & Anr.

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. S.P.Roy

Defects

9. (i) Oath Sl. No. is missing in Affidavit.
- (ii) Duly Certified T/c of hand written pages of Annex.-1 may be filed.
- (iii) Fresh legible copy/duly certified T/c of page-9 may be filed.